

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:219
ANSWERED ON:13.03.2007
NGOS UNDER IEDC SCHEME
Dutt Smt. Priya Sunil;Varma Shri Ratilal Kalidas

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to bring a legislation to monitor quality of work of the Non-Governmental Organisations (NGOs) especially to whom grants are provided by his Ministry;
- (b) if so, the details thereof;
- (c) whether certain proposals of NGOs forwarded by the State Governments especially Gujarat under integrated Education for Disabled Children Scheme are pending with the Union Government;
- (d) if so, the details thereof alongwith the present status of these proposals; and
- (e) the time by which the pending proposals are likely to be cleared?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (ARJUN SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 219 FOR ANSWER ON 13-3-2007 REGARDING NGOS UNDER IEDC SCHEME ASKED BY SHRI RATILAL KALIDAS VARMA AND SHRIMATI PRIYA DUTT

(a): No, Sir.

(b): Does not arise.

(c) to (e): Project Proposals involving 62 NGOs, under the Scheme of Integrated Education for the Disabled Children (IEDC) for the year 2006-07, were received from the State Government of Gujarat. All these proposals have been processed and sanction has been accorded for financial assistance in respect of project proposals of 55 NGOs. The rest of the Project proposals involving 7 NGOs, were not approved for sanction of any financial assistance. Thus, no project proposal of any NGO from Gujarat for the year 2006-07 is pending in the Ministry at present. Proposals for 2006-07 involving 14 NGOs from Orissa, 7 NGOs from Madhya Pradesh and 4 NGOs from Andhra Pradesh are under process.